

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 18.4.2000

OA 160/2000

Mrs. Saroj Kanwar Shekhawat w/o Late Shri Dilip Singh Shekhawat r/o Type-II/26, GSI Colony, Malviya Nagar, Jaipur.

... Applicant

Versus

1. Union of India through Secretary, Post & Telegraphs, New Delhi.
2. Superintendent of Post Offices, Mofussal Division, Shastri Nagar, Jaipur.
3. Sub Division, ASPO, Shahpura, District Jaipur.

... Respondents

CORAM:

HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

For the Applicant ... Mr.Y.C.Sharma

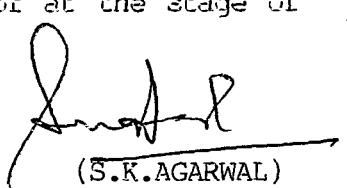
For the Respondents ...

O R D E R

PER HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

In this OA, the applicant makes a prayer to direct the respondents to consider her case for appointment on compassionate grounds. The applicant is widow of Late Shri Dilip Singh Shekhawat, who was working as Postal Assistant at Shahpura and died on 17.12.98.

2. It is submitted by the learned counsel for the applicant that the applicant had filed a representation on 12.8.99, which has not been disposed of so far. He seeks disposal of the representation at this stage.
3. In view of his submission, respondent No.2 is directed to dispose of the representation of the applicant dated 12.8.99, by a reasoned and speaking order within two months from the date of receipt of a copy of this order, if the same has not already been decided. If the applicant is having any grievance against the disposal of the representation, so disposed of, she is free to move this Tribunal for redressal of her grievance.
4. With the above directions, this OA is disposed of at the stage of admission.


(S.K.AGARWAL)
MEMBER (JUDL)